



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu

Warrant of Appointment  
Srinagar, the 25<sup>th</sup> October, 2016.

SRO 349 .- In exercise of the powers vested in me under sub-section (1) of section 4 of the Jammu and Kashmir Protection of Human Rights Act, 1997, I, N. N. Vohra, Governor of Jammu and Kashmir, hereby appoint Shri Jang Bahadur Singh Jamwal District and Sessions Judge (Retired) as Member of the J&K State Human Rights Commission with effect from the date he assumes charge of his office.

Sd/-  
(N. N. Vohra)  
GOVERNOR

*Jang Bahadur Singh Jamwal*

NO: LD (Leg) 96/20-I.

Dated: 25 – 10 – 2016.

Copy to the above forwarded for information to the:-

1. Shri Jang Bahadur Singh Jamwal, District and Sessions Judge (Retired), Member, J&K State Human Rights Commission.
2. All Financial Commissioner/ Principal Secretaries/Commissioners/Secretaries to Government.
3. Principal Secretary to the Hon'ble Chief Minister, J&K Srinagar.
4. Principal Secretary to the Hon'ble Governor, J&K Srinagar.
5. Registrar General, J&K High Court, Srinagar.
6. Principal Secretary to the Lord Chief Justice, J&K High Court, Srinagar.
7. Secretary, State Human Rights Commission, Srinagar.
8. Director Litigation, Jammu/Srinagar.
9. Director Information, J&K Jammu.
10. Private Secretary to the Hon'ble Chairman, J&K Legislative Council, Srinagar for information of the Hon'ble Chairman.
11. Private Secretary to the Hon'ble Speaker, J&K Legislative Assembly, Srinagar for information of the Hon'ble Speaker.
12. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.

13. Private Secretary to the Hon'ble Leader of the Opposition in the Legislative Assembly/Council.
14. Private Secretary to the Chief Secretary, J&K for information of the Chief Secretary.
15. General Manager, Government Press, Srinagar with the request to publish the above Notification in an extraordinary issue of the Government Gazette. 20 printed copies of the same may be furnished to this Department within one day positively.
16. SRO Section (w7sc).
17. Concerned file.



(Abdul Majid Bhat)  
Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs.